NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/72/2016

NAME OF THE PETITIONER(S)

: Abdul Kader Mohammed Kunhi

NAME OF THE RESPONDENT(S)

: M/s Falcon Infrastructures Ltd. & another

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

) K. Grawtham Kuma Athiban Vijay Jas Anil Naii Shach Chandran

Cauniel for

Couns of for the Petithon.

ORDER

Shri Sharath Chandran, Counsel for petitioner present. **Proxy Counsel for** respondent sought some more time for submitting arguments by his Senior. At his request time enlarged for final hearing. Put up on 12/6/2017 at 10.30 A.M.

(Ch.Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)